Annexure-2 to Circular No. IBBI/CIRP/47/2021 dated 24.11.2021 Name of the corporate debtor: M/s. Bloom Dekor Limited; Date of commencement of CIRP: 11.10.2023 NCLT order C. P. (I.B) No. 127 of 2020 dated 11.10.2023 List of creditors as on: 06.11.2023

List of unsecured financial creditors belonging to any class of creditors

Name of creditor	Identification	Details of claim received				Details of claim		Amount of	Amount of	Amount	Amount of claim under	Remarks, if	
	No.	Date of	Amount claimed	Amount of	Nature	Amount	Whether	% of voting	contingent	any mutual	of claim	verification	any
		receipt		claim	of claim	covered	related	share in	claim	dues, that	not		
				admitted		by	party?	CoC		may be set-	admitted		
			NIL										
Total			₹ -									₹ -	